Regulatory mechanism for fee by private institutions

1186. SHRI RAKESH SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state whether Government would introduce some regulatory measures in respect of fees charged by private professional institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): The All India Council for Technical Education (AICTE) had constituted a Committee under the Chairmanship of Justice B. N. Srikrishna, former Judge of Hon'ble Supreme Court to recommend the fee to be charged by private technical institutes in the country. The Committee has recommended maximum limit of tuition and development fee to be charged by these institutions. Further, all the States/UT Governments have been directed to comply with the recommendations of the Fee Committee. Accordingly, State/Fee Regulatory Committees have been constituted to fix the limit of tuition and development fee to be charged by these institutions.

Moreover, the University Grants Commission (UGC) has constituted a Committee under the chairmanship of Prof. R. C. Deka, former Director, AIIMS, New Delhi to regulate the fee chargeable by self-financed Deemed to be Universities in Medical and Dental Courses.

Scholarships for students belonging to Scheduled Castes

1187. KUMARI SELJA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has any ongoing schemes to provide scholarships for higher education to students belonging to Scheduled Castes;

(b) if so, the details thereof;

(c) the details of students who have been provided scholarships under these schemes, if any, State-wise;

(d) whether Government has taken any measures to ensure placement of students after completion of education who were provided scholarships; and

(e) if so, the details of placement of students, State-wise, specifically for the State of Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (e) The Government through